



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 12/BB/17	-	Admission	Rule-6 of I&B	Rejeev Shetty Vs Skyline Construction & Housing Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	RAHUL M +91-9538003963 KUMAR & KUMAR ADVOCATES	Respondants 1 & 2	
2.	ASHISH KRUPAKAR 998-667-0997	PETITIONER	

Counsel for petitioner is present. M/s. Kumar & Kumar, Advocates have filed vakalat for R-1. Counsel for respondent requested time to file objections.

List it on 08.08.2017 for filing objections finally.


MEMBER (J)


MEMBER (T)